

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**03**

**ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> SEPTEMBER, 2023, 02:30 A.M.**

IA (IBC)/97/GB/2023 IN  
CP (IB)/16/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Shri K.K.Singh**

Name of the Company	Meena Sureka, RP Vs. Santosh Kr. Jaiswal & Eight Others.
Under Section	U/s 43,45 & 66 of IBC, 2016

For Petitioner (s) : Mr. Saurav Jain, Adv. (Counsel for the RP)

For Respondent (s) :

**ORDER**

Ld. Counsel Mr. Saurav Jain appearing for the Applicant/ RP is present. Registry as well as the applicant are directed to serve notice on the respondents and shall file service affidavit/report returnable by **11.10.2023**.

**Sd/-**

**Shri K.K. Singh  
Member (Technical)**

**Sd/-**

**H.V. Subba Rao  
Member (Judicial)**